CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 13 of 98 (O.A. 1026-28/96)

Date of Orcar : 4.2.1998

(O.A.297 & 298/97)

Present: HON'BLE DR. B.C. SARMA MEMBER (A)

HON'BLE MR. . D. PURKAYASTHA, MEMBER (J)

Union of India & Ors.

-versus-

R.C. Sengupta & Ors.

For applicant(s) : Mr. P. Chatterjee, counsel.

For respondents

Heard on 4.1.98

Order on 4.1.98

R D

B.C. Sarma, AM

This M.A. has been filed by Union of India & Ors. with the prayer that further time be allowed in order to enable to implement direction in the order dated 26.2.96 passed in the batches of O.A.s beginning with O.A. 1121/93 (Tara Prasad Mukhopadhyay Vs. Union of India & Ors.).

2. We have heard the submission of the id. counsel for both the parties and perused records. The application is allowed and further time is given upto 28.2.98.

(D. Purkayastha) Member(j) (B.C. Sarma).

Member (A)